

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 35 OF 2017

Dated: 13th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Damodar Valley Corporation **...Appellant(s)**

Vs.

West Bengal State Electricity Distribution Co. Ltd. & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : -

ORDER

Admit. Issue notice to the Respondents returnable on 14.03.2017.

Dasti, in addition, is permitted.

List the matter on **14.03.2017**. Tag to Appeal No. 8 of 2017.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh